

(c) and (d) At present there is no proposal of the Government to set up any power project in Chandigarh. However, Chandigarh will get its due share from the central sector projects.

Loss of Foodgrains at Kandla Port

4608. SHRI A. GANESHAMURTHI : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the quantum of total loss of foodgrains at Kandla Port in the recent storm;

(b) the compensation paid/to be paid to the owners/exporters of foodgrains;

(c) whether the rice belonging to private parties were insured against damage/natural calamity/loss during storage/transit at the port; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) :

(a) In the recent storm, a total of 32958 tonnes of foodgrains were damaged at the Kandla Port.

(b) to (d): The settlement of claims/compensation for the damage/loss during storage/transit at the Port is generally made between the owners/exporters of the foodgrains and the concerned insurance companies. The representatives of the Insurance Companies are negotiating the claims for damage to the foodgrains with the exporters/owners at Kandla.

Anganwadi Workers

4609. SHRI MOTILAL VORA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the rate of honourarium paid to Anganwadi Workers and their helpers at present:

(b) whether they are seeking the status of Government employees and had given a memorandum to the Government in this regard;

(c) if so, the reaction of the Government thereto and the time by which they would be declared Government employees;

(d) whether the Government would also fix working hours for them; and

(e) if so, the likely date by which a decision will be taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) Anganwadi Workers are given an honorarium between Rs. 438-563/- per month and anganwadi helpers are paid fixed amount of honorarium of Rs. 260/- per month.

(b) Yes, Sir.

(c) The Scheme provides that Anganwadi Workers and Helpers will be honorary workers.

(d) and (e) Does not arise.

[Translation]

National Action Plan for Pollution

4610. SHRI SANDIPAN THORAT : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have finalised a time bound National Action Plan for implementation and control measures;

(b) if so, the details thereof;

(c) the details of lacunae identified during review of performance of the State Governments in implementation of the schemes; and

(d) the details of measures proposed to ensure better performance and efficient execution of the programmes/schemes to deal with the environmental problem?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) and (b): The Government have formulated a time bound National programme for abatement of Pollution in respect of certain core activities posing pollution problems. The salient features of the Action Programme include the following:

- Ensuring pollution control in respect of highly polluting industries;
- Installation of adequate pollution control facilities in respect of industries discharging waste water into rivers and lakes;
- Restoration of environmental quality in critically polluted areas;
- Implementation of vehicular pollution control programme in the mega cities in a phased manner;